

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 9TH MARCH, 2010 AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.

RESUMPTION of discussion on the following motion moved by Shri Kuldeep Sharma, M.L.A. on the 8th March, 2010, namely :-

“That an address be presented to the Governor in the following terms :-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 5th March, 2010 at 2.00 P.M.’”.

III. PRESENTATION OF SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) FOR THE YEAR 2009-2010 AND THE REPORT OF THE ESTIMATES COMMITTEE THEREON.

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| (i) | THE FINANCE MINISTER | to present the Supplementary Estimates (Second Instalment)-2009-2010. |
| (ii) | THE CHAIRPERSON,
ESTIMATES COMMITTEE | to present the Report of the Committee on Estimates on the Supplementary Estimates (Second Instalment)-2009-2010. |

IV. SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT)- 2009-2010.

1. Discussion on the estimates of expenditure charged on the revenue of the State.
2. Discussion and Voting on the Demands for Supplementary Grants.

Demand No. 1	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 1,48,21,000</u> /- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2010 in respect of <u>Demand No. 1- Vidhan Sabha.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 1-3
Demand No. 4	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 101,66,84,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2010 in respect of <u>Demand No. 4- Revenue.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 6-8
Demand No. 6	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 3,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2010 in respect of <u>Demand No. 6- Finance.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 9-11

Demand No. 7	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 1,000/-</u> for revenue expenditure and <u>Rs. 1,50,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 7- Other Administrative Services.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 12-15
Demand No. 9	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 142,12,50,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 9- Education.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 19-22
Demand No. 10	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 17,82,88,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 10- Medical & Public Health.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 23-28
Demand No. 11	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 1,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 11- Urban Development.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 29-30
Demand No. 12	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 16,61,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 12- Labour & Employment.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 31-33
Demand No. 13	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 61,24,95,000/-</u> for revenue expenditure and <u>Rs. 41,60,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 13- Social Welfare and Rehabilitation.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 34-40
Demand No. 14	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 766,23,14,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 14- Food & Supplies.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 41-43

Demand No. 15	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 114,58,10,000/-</u> for revenue expenditure and <u>Rs. 5,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 15- Irrigation.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 44-54
Demand No. 17	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 19,53,86,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 17- Agriculture.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 55-56
Demand No. 22	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 22,27,25,000/-</u> for revenue expenditure and <u>Rs. 85,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 22- Co-operation.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 57-59
Demand No. 24	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 13,20,47,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 24- Tourism.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 60-62
Demand No. 25	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 1,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31st March, 2010 in respect of <u>Demand No. 25- Loans & Advances by the State Government.</u>	Supplementary Estimates (Second Instalment) 2009-2010 Pages 66-67

CHANDIGARH:
THE 8TH MARCH, 2010.

SUMIT KUMAR,
SECRETARY.